

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:233
ANSWERED ON:17.08.2011
UPGRADATION OF SCHOOLS
Anuragi Shri Ghansyam

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is satisfied with the implementation of Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Shiksha Abhiyan (RMSA) in promoting school education in the country;
- (b) if so, the details thereof;
- (c) whether some deficiencies/irregularities have been noticed in the implementation of the schemes;
- (d) if so, the corrective action taken thereon;
- (e) the number of schools sanctioned for upgradation under SSA and RMSA in the States including Uttar Pradesh till 31 March, 2011, State-wise; and
- (f) the number of schools proposed to be upgraded under these schemes during 2011-12, State-wise?

Answer

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SHRI KAPIL SIBAL)

(a) to (f): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 233 TO BE ANSWERED ON 17.08.2011 ASKED BY SHRI GHANSHYAM ANURAGI REGARDING UPGRADATION OF SCHOOLS

(a) & (b): Sarva Shiksha Abhiyan (SSA), which aims at universalizing elementary education in the country, has been progressing consistently towards its goals. Since inception, and till 31.3.2011, SSA has provided significant financial support for infrastructure development in elementary education, including 1.95 lakh new primary schools, 1.71 lakh new upper primary schools, 13.72 lakh additional classrooms, 4.55 lakh toilets and 2.14 lakh drinking water facilities. With a view to improving quality, SSA has sanctioned 18.89 lakh posts of teachers across the country, and it provides financial support for textbooks, teaching learning material and uniforms for children, as per the norms laid down in the SSA Framework of Implementation. SSA norms have been revised to correspond with the provisions of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, and SSA is continuing to work towards universalizing elementary education in accordance with the norms and standards prescribed in the RTE Act.

Rashtriya Madhyamik Shiksha Abhiyan (RMSA) was launched in March, 2009 to enhance access to secondary education and improve its quality and the implementation of the scheme started from 2009-10. Till 31.3.2011, opening of 5767 new secondary schools, strengthening of 19980 existing secondary schools have been sanctioned under RMSA.

(c) & (d): SSA has a fairly intensive Financial Management system, which includes annual audit by Chartered Accountants empanelled with the Comptroller and Auditor General (CAG) of India, concurrent financial review by the Institute of Public Auditors of India (IPAI) as well as a system of internal audit. SSA conducts Quarterly Review Meetings with Finance Controllers of all States/UTs for monitoring the optimum utilisation of funds. However, certain instances of misappropriation of funds have been reported and action has been taken thereon. In respect of RMSA, which started in 2009-10, no major case of irregularity has been reported.

(e) & (f): A statement giving State-wise details relating to opening of schools at upper primary level and secondary level under SSA and RMSA respectively till 31.3.2011 and those sanctioned in 2011-12 is at Annexure. The meeting of Project Approval Board to sanction Annual Work Plan & Budget 2011-12 of Uttar Pradesh and Jammu & Kashmir under RMSA is yet to be held.